

NOTICE

In partial modification to the judicial assignment of the Nagpur Bench which has come into effect from 19th November 2018, it is hereby notified for the information of the Advocates and parties appearing in person that **the Hon'ble the Chief Justice** is pleased to approve following partial modification with effect from 26th November 2018:

Present sitting	Assignment
The Hon'ble Shri Justice N.W. SAMBRE	For admission, hearing and order matters therein :- (A) First Appeals and Appeals from Orders of even years.
The Hon'ble Shri Justice ARUN D. UPADHYE	For admission, hearing and order matters therein :- (A) First Appeals and Appeals from Orders of odd years. (B) Civil Contempt References from District Judiciary. (C) All Miscellaneous Civil Applications.

Note

The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice N.W. Sambre** is allowed before the Court presided over by the **Hon'ble Shri Justice Arun D. Upadhye**.

High Court, Appellate Side,
Bombay.

24th November 2018

By Order,

Sd/-

(Ajit N. Mare)

Registrar (Judl.-I)